

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.113 of 2014 &
IA No.206 of 2014**

Dated: 29th May, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Filatex India Ltd.

.... Appellant (s)

Versus

Gail India Ltd. and Anr.

.... Respondent (s)

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.,
Mr. Buddy A Ranganadhan
Mr. Aman Gupta,
Mr. Kaushik Laik
Mr. Kamal Budhiraja

Counsel for the Respondent(s) : Mr. Ramjee Srinivasan
Ms. Ranjana Roy Gawai for GAIL
Mr. Krishna Keshav
Mr. Shailesh
Ms. Suman
Ms. Sonali Malhotra for PNGRB

Order

We have heard the learned counsel for both the parties. Written submissions have been filed by the Respondents.

Judgment is Reserved.

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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